

**BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD
Court 2**

IA 635 of 2020 in CP(IB) 586 of 2019

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL
Mr. CHOCKALINGAM THIRUNAVUKKARASU, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.03.2021**

Name of the Company: Ganga Advisory Pvt Ltd
V/s
JagdishchandraB Mistri IRP For Sona
Alloys Pvt Ltd

Section 60(5) IBC r.w Rule 11 of NCLT rules,2016.

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.				
2.				

ORDER

(through video conferencing/physical)

Mr. Tarak Damani, Advocate appeared on behalf of Applicant.

Mr. Shashvata Shukla, Advocate appeared on behalf of Respondent.

Heard the Applicant partly.

The learned lawyer on behalf of Applicant submitted that Applicant needs to file some additional documents by way of affidavit.

The Applicant is allowed to file additional documents by way of affidavit by serving advance copy to the other side. The other side has liberty to deal with the documents.

List the matter for further hearing on 06.04.2021



**CHOCKALINGAM THIRUNAVUKKARASU
MEMBER TECHNICAL**

Dated this the 08th day of March, 2021



**MANORAMA KUMARI
MEMBER JUDICIAL**